## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1350 ANSWERED ON:13.08.2013 TREATY WITH AZERBAIJAN Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether India and Azerbaijan have recently signed a treaty on mutual legal assistance in criminal matters;
- (b) if so, the details thereof along with the salient features of the said treaty; and
- (c) the manner in which both the countries will be benefited in dealing with criminal matters as a result thereof?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): Yes, Madam.
- (b): A Treaty on Mutual Legal Assistance in Criminal Matters was signed between India and Azerbaijan on 04.04.2013 in New Delhi. The Treaty was signed by the Hon'ble Union Home Minister on behalf of the Republic of India and Hon'ble Minister of Justice on behalf of the Republic of Azerbaijan. The salient features of the Treaty, inter alia, include locating and identifying persons and objects, serving documents, providing information, documents and records, taking evidence and obtaining statements and facilitating the appearance of witnesses etc.
- (c): The Treaty will provide a broad legal framework for bilateral cooperation between the two countries in investigation, prosecution and suppression of transnational crime including terrorism and tracing, restraint, forfeiture or confiscation of funds meant for financing of terrorism and also the proceeds and instruments of crime.